

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 302**  
IB-539(ND)/2023

**IN THE MATTER OF:**

Gamingmonk Entertainment Pvt Ltd

**.....APPLICANT/PETITIONER**

**Vs**

Registrar of Companies & Anr

**.....RESPONDENT**

**SECTION**

**U/s 59 of IBC, 2016**

**Order delivered on 25.04.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Rishabh Jain, Advocate.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Mr. Rishabh Jain, Learned Counsel appears for the Liquidator. He shall take steps to bring on record the check list which has been filed pursuant to the order dated 05.04.2024 within three days.

List the matter on **10.05.2024**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**